Annexure–7

Name of the corporate debtor: **UNITED STEEL BUILDING SYSTEMS PRIVATE LIMITED** **Date of commencement of CIRP:** **18-12-2024 (Order Uploaded on website on 21-12-2024),** **List of creditors as on:** **04-01-25**

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditors	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	03-01-25	300	300	Unsecured	No	No	No	N/A	No	No			Admitted Provisionally
	Total		**300**	**300**									**-**	